

Dak Register on 01/02/2020

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Dia ry No.	Date of Rec eipt	No./Name of Document Received	Source	Particular s of document s	Section to which sent	Name	Ac tio n Ta ke n	L in k Fi le
404 /20 20	03/0 2/20 20	NIL DT. 24.01.2020	ANIL G. SHAKKARWAR, MEMBER (T)	CL FOR 2 DAYS	Admi nistrat ion Sectio n			
405 /20 20	03/0 2/20 20	NIL	CHANDER KANTA, SPS	EL FOR 28.1.2020	Admi nistrat ion Sectio n			
406 /20 20	03/0 2/20 20	NIL DT. 31.1.2020	BHANU MEHTA, STENO - II	PERMISSI ON FOR STATION LEAVE	Admi nistrat ion Sectio n			
407 /20 20	03/0 2/20 20	NIL DT. 31.1.2020	RACHNA GUPTA, MEMBER (J)	STATEM ENT OF IMMOVA BLE PROPERT Y	Admi nistrat ion Sectio n			
408 /20 20	03/0 2/20 20	NIL DT. 31.1.2020	ARCHANA, STENO II	CL FOR HALF DAY	Admi nistrat ion Sectio n			
409 /20 20	03/0 2/20 20	NIL DT. 31.1.2020	REKHA SHEKHAWAT, STENO II	COMPEN SATORY LEAVE	Admi nistrat ion Sectio n			
410 /20	03/0 2/20	NIL DT. 31.1.2020	PUSHKAR SINGH, MTS	COMPEN SATORY	Admi nistrat			

20	20			LEAVE	ion Sectio n			
411	03/0 /20 2/20 20	NIL DT. 31.1.2020	DILIP SINGH PAL, UDC	HALF DAY CL	Admi nistrat ion Sectio n			
412	03/0 /20 2/20 20	NIL DT. 31.1.2020	RAJENDER PRASAD, AO	HALF DAY CL	Admi nistrat ion Sectio n			
413	03/0 /20 2/20 20	NIL DT. 31.1.2020	SAKAL DEO, COURT MASTER	STATEM ENT OF IMMOVA BLE PROPERT Y	Admi nistrat ion Sectio n			
414	03/0 /20 2/20 20	NIL DT. 31.1.2020	ATIN SHARMA, MTS	HALF DAY CL	Admi nistrat ion Sectio n			
415	03/0 /20 2/20 20	NIL	SH. P. K. CHOUDHARY, MEMBER (JUDICIAL)	APPROV AL FOR RELISTIN G OF E/185/10 AND OTHERS	PA			
416	03/0 /20 2/20 20	NIL	SH. P.K. CHOUDHARY, MEMBER (J)	DISPOSA L STATEM ENT FOR JANUAR Y 2020	Comp uter Cell			
417	03/0 /20 2/20 20	01/CESTAT/BANG/RR	ASSISTANT REGISTRAR, CESTAT, BANGALORE	monthly disposal statement of appeals		Sh. Uma Shanka r Verma , AR		

418	03/0 /20 20	NIL	ASST. REGISTRAR, CESTAT, BANGALORE	PENDEN CY STATEM ENT		Sh. Uma Shanka r Verma , AR		
419	03/0 /20 20	NIL	RAVI DUTT SHARMA, ACCOUNTANT	JOINING REPORT	Admi nistrat ion Sectio n			
420	03/0 /20 20	NIL	CHANDERKANT A, SPS	JOINING REPORT	Admi nistrat ion Sectio n			
421	03/0 /20 20	NIL	MANOJ KR. SHARMA, UDC	DUTY REPORT	Admi nistrat ion Sectio n			
422	03/0 /20 20	NIL	L. P. PANT, SPS	statement of Immovable property as on 31.1.2020	Admi nistrat ion Sectio n			
423	03/0 /20 20	NIL	CHANDERKANT A, SPS	statement of Immovable property as on 31.1.2020	Admi nistrat ion Sectio n			
424	03/0 /20 20	NIL	J.K.GOLAY, SPS	JOINING REPORT WITH EL APPLICA TION	Admi nistrat ion Sectio n			
425	03/0 /20 20	NIL	RANJU MADHRA, SPS	IMMOVA BLE PROPERT Y RETURN	Admi nistrat ion Sectio n			

426	03/0 /20 20	NIL	MS. ARCHANA WADHWA, M (J)	EL FOR 30.1.2020	Admi nistrat ion Sectio n			
427	03/0 /20 20	CESTAT/AHD/PER/66/2020	SH. RAJU, M (T)	SPECIAL CL IN TERMS OF DOPT CIRCULA R NO. 125.1.2015 - 16/CCSCS B	Admi nistrat ion Sectio n			
428	03/0 /20 20	NIL	SH. RAMESH NAIR, M (J)	statement of Immovable property AS ON 1 JANUAR Y 2020	Admi nistrat ion Sectio n			
429	04/0 /20 20	NIL	UMA SHANKAR VERMA, AR	JOINING REPORT	Admi nistrat ion Sectio n			
430	04/0 /20 20	NIL	JYOTI, UDC	CL FOR 31.1.2020 (A/N)	Admi nistrat ion Sectio n			
431	04/0 /20 20	Q/SUPREME COURT/CEA/50/2018	DEPUTY REGISTRAR(JUD L.) HIGH COURT JABALPUR	transmissio n of hon. supreme court order dated 16.12.2019 passed in civil appeal no. 9448/2019		Sh. Uma Shanka r Verma , AR		
432	04/0 /20 20	NIL	ADMINISTRATIV E OFFICER, FOR	CEA NO. 1 OF 2008	AR/S M			

20	20		REGISTRAR, HIGH COURT, JABALPUR	IN FINAL ORDER NO. 646/2008- SM				
433	04/0 /20 20	NIL	ADMINISTRATIVE OFFICER, FOR REGISTRAR, HIGH COURT, JABALPUR	CEA NO. 67 OF 2018 ARISING OUT OF FINAL ORDER A/50591-50594/2018-CU		Sh. Uma Shankar Verma, AR		
434	04/0 /20 20	F. NO. C.18017/2/20150AD1C(CE STAT) (PL)	S. BHOWMIK, US TO GOI	CIVIL MISC. APPL FILED BY SH. KRIPA SHANKAR	Administration Section			
435	04/0 /20 20	NIL	ADMINISTRATIVE OFFICER, FOR REGISTRAR, HIGH COURT, JABALPUR	CEA NO. 7/2012 IN FINAL ORDER NO. A/959/2012-EX	AR/Excise			
436	04/0 /20 20	NIL	ADMINISTRATIVE OFFICER, FOR REGISTRAR, HIGH COURT, JABALPUR	CEA NO. 5 OF 2012 AGAINST IN FINAL ORDER NO. A/462/2012-EX	AR/Excise			
437	04/0 /20 20	NIL	ADMINISTRATIVE OFFICER, FOR REGISTRAR, HIGH COURT, JABALPUR	CEA 93/2018 IN ST/A/5094 5/2018-CU	AR/Cus			
438	04/0	NIL	J.P.ASSOCIATES,	WITHDR	AR/C			

/20 20	2/20 20		GWALIOR	AWAL OF APPEAL NO. ST/50743 OF 2017	us			
439 /20 20	04/0 2/20 20	NIL	S.K.SARWAL, COUNSEL	OIA NO. 322/2018 DATED 27.1.2019		Sh. Uma Shanka r Verma , AR		
440 /20 20	04/0 2/20 20	VI(16)30/R/UDR/MISC- CESTAT/2017/PT	B V PATEL, ASSTT. COMMISSIONER	REQUEST FOR PROVIDI NG CERFIED COPY OF FINAL ORDER IN A/54655- 54656.16- EX	AR/E xcise			
441 /20 20	04/0 2/20 20	37612/2018/SEC	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 11427 OF 2018		Sh. Uma Shanka r Verma , AR		
442 /20 20	04/0 2/20 20	20826/2016/SEC	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL O. 6353 OF 2016		Sh. Uma Shanka r Verma , AR		
443 /20 20	04/0 2/20 20	40889/2018/SEC	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 40889 OF 2018		Sh. Uma Shanka r Verma , AR		
444 /20 20	04/0 2/20 20	47781/2018/SEC	ASSISTANT REGISTRAR, SUPREME	CIVIL APPEAL DIARY		Sh. Uma Shanka		

			COURT OF INDIA	NO. 47781 OF 2018		r Verma , AR		
445	04/0 /20 20	2/20 20	NIL	MOHIT YADAV, LDC	02 DAYS EL ON 4.2.2020 TO 5.2.2020	Admi nistrat ion Sectio n		
446	04/0 /20 20	2/20 20	NIL	JOHNSON CHACKO, UDC	FORM FOR NON PUNCHIN G OF ATTEND ANCE IN BIOMETR IC MACHIN E	Admi nistrat ion Sectio n		
447	04/0 /20 20	2/20 20	NIL	SEEMA SADANA, SPS	JOINING REPORT	Admi nistrat ion Sectio n		
448	04/0 /20 20	2/20 20	NIL	REKHA SHEKHAWAT, STENO II	DISPOSA L STATEM ENT OF HONORA BLE PRESIDE NT FOR JANUAR Y	Comp uter Cell		
449	04/0 /20 20	2/20 20	NIL	AIR INDIA, NEW DELHI	INVOICE NO. DEL/P/609 6908786 AND OTHERS/ 2020		CT	
450	04/0 /20 20	2/20 20	NIL	AIR INDIA, NEW DELHI	INVOICE NO. DEL/P/609 6908716/2		CT	

				020				
451	04/0 /20 20	NIL	AIR INDIA, NEW DELHI	INVOICE NO. DEL/P/609 6908439/2 020		CT		
452	04/0 /20 20	NIL	AIR INDIA, NEW DELHI	CREDIT NOTE DEL/P/609 6990864/2 020		CT		
453	04/0 /20 20	NIL	RITESH SHAH, ASST.MANAGER	SETTLEM ENT OF INVOICE S/CREDIT NOTE		CT		
454	04/0 /20 20	NIL	SH. C.J.MATHEW, M (T)	EXPENDI TURE ON FOOD OF RS. 16800/-	Accou nt Sectio n			
455	04/0 /20 20	NIL	SH. P.K. CHOUDHARY, MEMBER (J)	DISPOSA L STATEM ENT OF JANUAR Y 2020	Comp uter Cell			
456	04/0 /20 20	28122/2018/SEC-XVII-A	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 10125 OF 2018		Sh. Uma Shanka r Verma , AR		
457	04/0 /20 20	NIL	J.K.GOLAY, SPS	IMMOVA BLE PROPERT Y RETURN JANUAR Y 2020	Admi nistrat ion Sectio n			
458	04/0 /20 20	NIL	RAJENDER PRASAD, AO	IMMOVA BLE PROPERT	Admi nistrat ion			

				Y RETURN FOR 2020	Section			
459 /20 20	04/0 2/20 20	A.19011/3/2014-AD.1C (CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	REQUEST OF SH. RAMESH NAIR, M (J), CESTAT FOR SEEKING PERMISSI ON TO TRAVEL BY PRIVATE AIRLINE	Admini strat ion Sectio n			
460 /20 20	04/0 2/20 20	CESTAT/AHD/ADMN/17/2 012	MOHINDER SINGH, DR (J)	statement of Immovable property for the year 2019 AS ON 1.1.2020 FOR (FOR 7 EMPLOY EES)	Admini strat ion Sectio n			
461 /20 20	04/0 2/20 20	CESTAT/AHD/AR/02/2015	S.K.TIWARI, ASST REGISTRAR	SUBMISS ION OF REPLY OF MEMO DATED 28.1.2020	Admini strat ion Sectio n			
462 /20 20	04/0 2/20 20	NIL	SHENAJ BANO, STENO II	IMMOVA BLE PROPERT Y RETURN FOR SH. AJAY SHARMA, M (J)	Admini strat ion Sectio n			

463	04/0 /20 20	PF/CESTAT/MUM/ADMN/ HP	T.VISWAPRAKAS H, DY. REGISTRAR	TA FINAL OF SH. C.J.MATH EW, M (T)	Admi nistrat ion Sectio n			
464	04/0 /20 20	C.18017/1/2020- AD.1C(CESTAT)	S.BHOWMICK, UNDER SECRETARY TO THE GOVT. OF INDIA	OA NO. 724 OF 2019 FILED BY DR. S.K.PATI, M (J)	Admi nistrat ion Sectio n			
465	04/0 /20 20	E.30011/1/2020.HINDI-4- DOR	KIRAN GHILDIYAL, JOINT DIRECTOR (HINDI)	QUARTE RLY REPORT OF HINDI	Admi nistrat ion Sectio n			
466	04/0 /20 20	NIL	SH. ANIL CHOUDHARY, M (J)	relisting of c/a no. 52590 of 2019	PA			
467	05/0 /20 20	CESTAT/AHD/ADMN/21/2 01/472 DT. 4.2.2020	S.K. TIWARI, AR	PENDING STATUS OF OA NO. 479/2017	Admi nistrat ion Sectio n			
468	05/0 /20 20	409 DT. 27.1.2020	ADMINISTRATIV E OFFICER, JUDICIAL, RAJASTHAN HIGH COURT	COPY OF ORDER DT. 23.01.2020	AR/E xcise			
469	05/0 /20 20	408 DT. 27.1.2020	ADMINISTRATIV E OFFICER, JUDICIAL, RAJASTHAN HIGH COURT	COPY OF ORDER DT. 23.01.2020	AR/E xcise			
470	05/0 /20 20	NIL DT. 4.2.2020	AR, CESTAT CHANDIGARH	MONTHL Y REPORT OF JANUAR Y	AR/C us			
471	05/0	NIL DT. 4.2.2020	ARCHANA	MONTHL	Comp			

/20 20	2/20 20		WADHWA, MEMBER (J)	Y DISPOSAL	uter Cell			
472 /20 20	05/0 2/20 20	NIL DT. 30.1.2020	SUDHAKARAN, SPS	TOUR PROGRAM OF SH. C.J. MATHEW		CT SECTI ON		
473 /20 20	05/0 2/20 20	NIL DT. 3.2.2020	V.P. CHUGH, COURT MASTER	JOINING REPORT	Admi nistrat ion Sectio n			
474 /20 20	05/0 2/20 20	REF. NO. VK/1139/2019-20 DT. 31.1.2020	DIRECTOR, FOR LAVINO KAPUR COTTONS P LTD.	REQUEST FOR EARLY HEARING OF APPEAL	AR/E xcise			
475 /20 20	05/0 2/20 20	NIL DT. 3.2.2020	ANIL CHOUDHARY, MEMBER (J)	JOINING REPORT	Admi nistrat ion Sectio n			
476 /20 20	05/0 2/20 20	NIL	ANIL CHOUDHARY, MEMBER (J)	MONTHL Y DISPOSAL	Comp uter Cell			
477 /20 20	05/0 2/20 20	NIL DT. 29.1.2020	C.J. MATHEW, MEMBER(T) MUMBAI	PERMISSI ON FOR PRONOU NCEMEN T OF ORDERS	PA			
478 /20 20	05/0 2/20 20	NIL	UMA SHANKAR VERMA, AR	CL FOR 1 DAY	Admi nistrat ion Sectio n			
479 /20 20	05/0 2/20 20	NIL DT. 25.1.2020	MD, R.ESS IRON & STEEL PVT. LVT.	REMINDE R FOR COMPLIA NCE	Admi nistrat ion Sectio			

					n			
480	05/0 /20 20	NIL	RAKESH KUMAR VERMA, UDC	1 DAY EL	Admi nistrat ion Sectio n			
481	05/0 /20 20	NIL DT. 4.2.2020	J.K. GOLAY, SPS TO HONBLE PRESIDENT	PURCHA SE OF NEWSPA PER	Accou nt Sectio n			
482	05/0 /20 20	NIL DT. 4.2.2020	J.K. GOLAY, SPS	PURCHA SE OF NEWSPA PER	Accou nt Sectio n			
483	05/0 /20 20	NIL DT. 4.2.2020	J.K. GOLAY, SPS TO HONBLE PRESIDENT	PURCHA SE OF NEWSPA PER	Accou nt Sectio n			
484	05/0 /20 20	NIL DT. 4.2.2020	J.K. GOLAY, SPS TO HONBLE PRESIDENT	PURCHA SE OF NEWSPA PER	Accou nt Sectio n			
485	05/0 /20 20	NIL	MANWAR SINGH	CL FOR 1 DAY	Admi nistrat ion Sectio n			
486	06/0 /20 20	NIL	SH. C.L.MAHAR, M (T)	PERMISSI ON FOR PRONOU NCEMEN T in C/MISC/5 0487 OF 2019 IN 51007 OF 2019 AND OTHERS	PA			
487	06/0 /20 20	NIL	SH. C.L.MAHAR, M (T)	PERMISSI ON FOR DOTF IN E/1465 OF 2009 AND	PA			

				OTHERS				
488	07/0 /20 20	NIL	SH. ANIL CHOUDHARY, M (J)	PERMISSI ON FOR PRONOU NCEMEN T IN ST/50007 OF 2016	PA			
489	07/0 /20 20	NIL DT. 5.2.2020	ANIL CHOUDHARY, MEMBER (J)	STATEM ENT OF IMMOVA BLE PROPERT Y	Admi nistrat ion Sectio n			
490	07/0 /20 20	F.NO. 3/5/MISC/ADMN.2017 DT. 5.2.2020	HOO, CESTAT, CHANDIGARH	FOR CREATIN G LOCAL PURCHA SE COMMIT TEE FOR CESTAT CHANDI GARGH	Admi nistrat ion Sectio n			
491	07/0 /20 20	NIL DT. 5.2.2020	DILIP SINGH PAL, UDC	CL FOR HALF DAY	Admi nistrat ion Sectio n			
492	07/0 /20 20	NIL DT. 5.2.2020	GOVIND, PA, CESTAT, CHANDIGARH	DISPOSA L STATEM ENT	Comp uter Cell			
493	07/0 /20 20	NIL DT. 4.2.2020	T. VISHWA PRAKASH, DR, MUMBAI	STATEM ENT OF DISPOSA L FOR JANUAR Y	AR/C us			
494	07/0 /20 20	NIL DT. 4.2.2020	T. VISHWA PRAKASH, DR, MUMBAI	SINGLE MEMBER PENDING CASES	AR/S M			

495	07/0 /20 20	2/20 20	NIL	AR, HYDERABAD	MONTHLY STATEMENT OF PENDING CASES	AR/E xcise			
496	07/0 /20 20	2/20 20	NIL DT. 3.2.2020	SPS TO HONBLE PRESIDENT	SANCTIO NING OF HOSPITA LITY FUND	Accou nt Sectio n			
497	07/0 /20 20	2/20 20	F. NO. CESTAT- AHD/JUD/01/07/48 DT. 4.2.2020	DR, CESTAT, AHMD	PENDEN CY STATEM ENT	AR/E xcise			
498	07/0 /20 20	2/20 20	NIL DT. 6.2.2020	K.K. SHARMA, MTS	SUBMISS ION OF REPLY TO SHOW CAUSE NOTICE	Admi nistrat ion Sectio n			
499	07/0 /20 20	2/20 20	F.NO. 7(STAT)CESTAT/CAL/06 DT. 5.2.2020	DR, CESTAT, KOLKATA	PENDEN CY CASE	AR/E xcise			
500	07/0 /20 20	2/20 20	NIL DT. 31.1.2020	C.J. MATHEW, MEMBER(T) MUMBAI	REG SANCTIO NING LEAVE OF 692 DAYS	Admi nistrat ion Sectio n			
501	07/0 /20 20	2/20 20	F. NO. CESTAT/MUM/ADMN/IM MOVABLE PROPERTY DT. 3.2.2019	T. VISHWA PRAKASH, DR, MUMBAI	STATEM ENT OF IMMOVA BLE PROPERT Y	Admi nistrat ion Sectio n			
502	07/0 /20 20	2/20 20	CESTAT/AHD/ADMN/21/2 012/1472 DT. 4.2.2020	S.K. TIWARI, AR	PRESENT STATUS OF OA NO. 479/2017	Admi nistrat ion Sectio n			
503	07/0 /20 20	2/20 20	CESTAT/AHD/PER/70/201 8/469 DT. 4.2.2020	S.K. TIWARI, AR	EL APPLICA	Admi nistrat			

20	20			TION FOR SH. SK TIWARI	ion Sectio n			
504	07/0 /20 2/20 20	CESTAT/AHD/PER/70/201 8/468 DT. 4.2.2020	S.K. TIWARI, AR	BIO METRIC ATTEND ANCE OF S.K. TIWARI	Admi nistrat ion Sectio n			
505	07/0 /20 2/20 20	CESTAT/AHD/01/2020/471 DT. 4.2.2020	S.K. TIWARI, AR, AHMEDABAD	EL OF SH. MOHIND ER SINGH, DR	Admi nistrat ion Sectio n			
506	07/0 /20 2/20 20	CESTAT/AHD/PER/07/202 0/470 DT. 4.2.2020	S.K. TIWARI, AR, AHMEDABAD	BIO METRIC ATTEND ANCE OF MOHIND ER SINGH	Admi nistrat ion Sectio n			
507	07/0 /20 2/20 20	F. NO. CESTAT- AHD/JUD/01/07/48 DT. 4.2.2020	DR, CESTAT, AHMD	PENDEN CY STATEM ENT	AR/E xcise			
508	07/0 /20 2/20 20	NIL	AR, CESTAT, CHENNAI	PENDEN CY STATEM ENT	AR/S M			
509	07/0 /20 2/20 20	F. NO. C-19/M- IMMOVABLE PROPERTY/2009 DT. 4.2.2020	MANAS KUMAR SINHA, AR, CHENNAI	IMMOVA BLE PROPERT Y OF MS. SULEKH A BEEVI	Admi nistrat ion Sectio n			
510	07/0 /20 2/20 20	NIL	PRAVEEN AGARWAL, ADVOCATE	WITHDR AWAL OF APPEAL UNDER SCHEME	AR/C us			
511	07/0 /20 2/20 20	C. NO. DL-SOUTH/DIV- CP/CGST/R- 49/MISC/CORRESP/103/20 19-20/2443 DT. 29.1.2020	AC, CGST, DELHI	REQUEST ING FOR COPY OF FINAL	AR/C us			

				ORDER				
512	07/0 /20 20	NIL DT. 4.2.2020	V.K. PURI, ADVOCATE	VAKALT NAMA FOR APPEARA NCE	AR/C us			
513	07/0 /20 20	C. NO. IV(16)CA/27/2017/1847 DT. 4.2.2020	M.A. ANSARI, AC, CGST, JAIPUR	FILING OF MISC. APPLICA TION	AR/C us			
514	07/0 /20 20	F. NO. 20/CESTAT/BANG/TOUR DT. 6.2.2020	C. MANOJ KUMAR, TECHNICAL OFFICER, BANGALORE	DETAILS FOR ARRANG EMENT OF ACCOMO DATION FOR SH. ANIL CHOUDH ARY	Memb er(J)	SPS TO SH. ANIL CHOU DHAR Y, M(J)		
515	07/0 /20 20	NIL DT. 6.2.2020	SUPDT. CGST RAIPUR	EMAIL FOR SERVICE OF NOTICE HEARING	AR/S M			
516	07/0 /20 20	NIL DT. 6.2.2020	BAHADUR SINGH RAWAT, UDC	HALF DAY CL	Admi nstrat ion Sectio n			
517	07/0 /20 20	NIL	DR. D.M.MISRA, MEMBER (J)	MONTHL Y DISPOSA L	Comp uter Cell			
518	07/0 /20 20	NIL DT. 3.2.2020	N RAJA, SPS BANGALORE	FORWAR DING OF APR FOR 19 OFFICIAL S	Admi nstrat ion Sectio n			
519	07/0	NIL DT. 7.2.2020	MALKIAT SINGH,	COMPEN	Admi			

520	07/02/2020		MTS	SATORY LEAVE	nistrat ion Section			
520	07/02/2020	CEA/40/2018 DT. 30.1.2020	ADMINISTRATIVE OFFICER, FOR REGISTRAR, HIGH COURT OF MADHYA PRADESH	COPY OF ORDER DT. 21.11.2019	AR/E xcise			
521	07/02/2020	D.NO. 32308/2010/SEC-XVII-A DT. 30.1.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 23.1.2020	AR/C us			
522	07/02/2020	D. NO. 19686/2011/SEC-XVII-A DT. 30.1.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 21.1.2020	AR/C us			
523	07/02/2020	D. NO. 25185/2008/SEC-XVII-A DT. 30.1.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 23.1.2020	AR/C us			
524	07/02/2020	D. NO. 46307/2019/SEC-ELM DT. 28.1.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 24.1.2020	AR/C us			
525	07/02/2020	D. NO. 39556/2017/SEC-XVII-A DT. 30.1.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 27.1.2020	AR/C us			
526	07/02/2020	D. NO. 33429/2010/SEC-XVII-A DT. 20.1.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 6.1.2020	AR/E xcise			
527	07/02/2020	NO. 1/1/2019-ADM/APTEL/41-44/2020 DT. NIL	KAPIL KUMAR SHARMA, ADMN OFFICER, APPELLATE TRIBUNAL FOR ELECTRICITY	VACANCY CIRCULAR	Admi nistrat ion Section			
528	07/02/2020	NIL DT. 3.2.2020	AR, BANGALORE	PENDEN CY STATEM	AR/C us			

				ENT				
529	10/0 /20 20	D.NO. 21162/2017/SEC DT. 17.1.2020	AR, SUPREME COURT OF INDIA	WRIT PETITION IN CASE OF NAVDEE P SINGH VS. UOI	PA			
530	10/0 /20 20	NIL DT. 7.2.2020	CHANDER KANTA, SPS	CCL FOR 19 DAYS	Admi nistrat ion Sectio n			
531	10/0 /20 20	D. NO. 5147/2018/SEC- XVII-A DT. 3.2.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 27.1.2020	AR/E xcise			
532	10/0 /20 20	NIL DT. 7.2.2020	ANIL CHOUDHARY, MEMBER (J)	PERMISSI ON FOR STATION LEAVE	Admi nistrat ion Sectio n			
533	10/0 /20 20	NIL DT. 7.20.2020	C.L. MAHAR, MEMBER (TECHNICAL)	CL FOR 1 DAY	Admi nistrat ion Sectio n			
534	10/0 /20 20	NIL DT. 5.2.2020	GOVIND, PA, CESTAT, CHANDIGARH	DISPOSA L STATEM ENT	AR/E xcise			
535	10/0 /20 20	CEA/33/2019 DT. 29.1.2020	ADMINISTRATIV E OFFICER, FOR REGISTRAR, HIGH COURT OF MADHYA PRADESH	COPY OF ORDER DT. 6.1.2020	AR/C us			
536	10/0 /20 20	CEA/2/2017 DT. 30.1.2020	ADMINISTRATIV E OFFICER, FOR REGISTRAR, HIGH COURT OF MADHYA PRADESH	COPY OF ORDER DT. 7.1.2020	AR/S M			

537	10/0 /20 20	CEA/4/2012 DT. 30.1.2020	ADMINISTRATIVE OFFICER, FOR REGISTRAR, HIGH COURT OF MADHYA PRADESH	COPY OF ORDER DT. 7.1.2020	AR/E xcise			
538	10/0 /20 20	CEA/124/2018 DT. 31.1.2020	ADMINISTRATIVE OFFICER, FOR REGISTRAR, HIGH COURT OF MADHYA PRADESH	COPY OF ORDER DT. 20.1.2020	AR/E xcise			
539	10/0 /20 20	F. NO. C.18018/5/2018-AD.1C (CESTAT) DT. 31.1.2020	S. BHOWMIK, US TO GOI	CWP NO. 19087/15 REG. S.K. ENTERPRISE VS. UOI	PA			
540	10/0 /20 20	IV(16)182/DELHI/TECHNICAL/SABKAVISHWAS/173/2019-20/5447 DT. 4.2.2020	ADDITIONAL COMMISSIONER, SVLDRS, CGST NEW DELHI	WITHDRAWAL OF APPEAL UNDER SCHEME	AR/E xcise			
541	10/0 /20 20	16(1)/ACCO & GH/CESTAT/ALD/2015	MUKESH GUPTA, ASST. REGISTRAR	payment of electricity bill at cestat, allahbad	Admin stration Section			
542	10/0 /20 20	NIL	DR. S.K.PATI, M (J)	PROTEST AGAINST SEEKING OF REPEATED INFORMATION CONCERNING INTIMATION OF BOOKING A FLAT AT KENDRIYA VIHAR, GREATER	Admin stration Section			

				R VOIDA				
543	10/0 /20 20	2/20 20	NIL	SUNIL KR. DAS, MTS	COMPEN SATORY LEAVE ON 5 AND 6 FEB	Admi nistrat ion Sectio n		
544	10/0 /20 20	2/20 20	NIL	ARCHANA, STENO GR. II	JOINING REPORT	Admi nistrat ion Sectio n		
545	10/0 /20 20	2/20 20	01/CESTAT/BANG/BIOM ETRIC	C.MANOJ KUMAR, TO, CESTAT, BANGALORE	FORWAR DING OF BIO MATRIX ATTEND ANCE REPORT	Admi nistrat ion Sectio n		
546	10/0 /20 20	2/20 20	3/5/MISC/ADMN/2017	HOO/SPS, CESTAT, CHANDIGARH	FOR CREATIN G LOCAL PURCHA SE COMMIT TEE	Admi nistrat ion Sectio n		
547	10/0 /20 20	2/20 20	NIL	ASST. REGISTRAR/SPS, CESTAT, CHANDI GARH	MONTHL Y REPORT OF JANUAR Y	Centra l Regist ry	Sh. Uma Shanka r Verma , AR	
548	10/0 /20 20	2/20 20	NIL	HARSHVARDHA N VAIRAGARE, MANAGING DIRECTOR, SUPREME QUALITY TEXTILE PROCESSORS	NON RECEIPT OF FINAL ORDER IN E/376/200 9	AR/E xcise	Sh. Uma Shanka r Verma , AR	
549	10/0 /20 20	2/20 20	III(20)ARC/MCO/128/2019	B C AGRAWAL, ASST. COMMISSIONER (REVIEW), CGST,	SERVICE OF NOTICE OF	AR/E xcise	Sh. Uma Shanka r	

			RAIPUR	HEARING N E/51499/2 019 AND OTHERS		Verma , AR		
550 /20 20	10/0 2/20 20	NIL	CGST, RAIPUR	SERVICE OF NOTICE OF HEARING IN M/S S K PANSARI VS. CCE, RAIPUR	AR/E xcise	Sh. Uma Shanka r Verma , AR		
551 /20 20	10/0 2/20 20	21/CESTAT/HYD/M- STAT/15	ASST. REGISTRAR, CESTAT, HYDERABAD	MONTHL Y STATEM ENT AND DETAILS OF PENDEN CY UPTO 2008	Centra l Regist ry	Sh. Uma Shanka r Verma , AR		
552 /20 20	10/0 2/20 20	III(20)ARC/CESTAT/MCO/ 36/2019-20	NEERAV KUMAR MALLICK, COMMISSIONER, CGST & CENTRAL EXCISE, INDORE	APPEAL NO. ST/52589/ 2019- ST(SM) REG.	AR/S M	Sh. Uma Shanka r Verma , AR		
553 /20 20	10/0 2/20 20	NIL	SPS TO MEMBER (T)	DISPOSA L STATEM ENT OF SH. C.J.MATH EW, M (T)	Comp uter Cell			
554 /20 20	10/0 2/20 20	NIL	N. RAJA, SPS TO MEMBER (JUDICIAL)	DISPOSA L STATEM ENT OF SH. S. S. GARG, MEMBER	Comp uter Cell			

				(J)				
555	10/0 /20 20	NIL	MS SULEKHA BEEVI, MEMBER (J)	DISPOSA L STATEM ENT	Comp uter Cell			
556	10/0 /20 20	NIL	T.V.UNIKRISHNA N, SPS TO M (T)	DISPOSA L STATEM ENT OF SH. SANJIV SRIVAST AVA, M (T)	Comp uter Cell			
557	10/0 /20 20	NIL	SH. P. DINESHA, M (J)	DISPOSA L STATEM ENT FOR DECEMB ER 2019	Comp uter Cell			
558	10/0 /20 20	NIL	SH. P. DINESHA, M (J)	DISPOSA L STATEM ENT FOR JANUAR Y 2020	Comp uter Cell			
559	10/0 /20 20	NIL	SH. P.K. CHOUDHARY, MEMBER (J)	DISPOSA L STATEM ENT FOR JANUAR Y 2020	Comp uter Cell			
560	10/0 /20 20	NIL DT. 10.2.2020	SHRADHA MISHRA, STENO III	EL FOR 5 DAYS	Admi nistrat ion Sectio n			
561	10/0 /20 20	NIL DT. 6.2.2020	BAHADUR SINGH RAWAT, UDC	CL FOR 1 DAY	Admi nistrat ion Sectio n			
562	10/0	NIL DT. 7.2.2020	RAJENDER	JOINING	Admi			

562	2/20		PRASAD, AO	REPORT	Administration Section			
563	11/0 /20 20	2/20 20	NIL DT. 10.2.2020	SUNIL KUMAR DAS, MTS	CL FOR 3 DAYS AND STATION LEAVE	Administration Section		
564	11/0 /20 20	2/20 20	CESTAT/AHD/PER/70/201 8/474 DT. 5.2.2020	S.K. TIWARI, AR AHMEDABAD	APPLICA TION FOR POST OF REGISTR AR/DR IN IIPH, GANDHI NAGAR	Administration Section		
565	11/0 /20 20	2/20 20	F. NO. 6/02/2018- SR(VOL.IV) DT. 6.2.2020	R. VIJAYARAGHAV AN, DY DIRECTOR, SSC	FILING UP OF 7 VACANT POST OF MTS	Administration Section		
566	11/0 /20 20	2/20 20	DY NO. 50049-2020 DT. 4.2.2020	AMAN RALI, ADVOCATE	REQUEST FOR ADJOUR NMENT	AR/C us		
567	11/0 /20 20	2/20 20	NIL DT. 8.2.2020	V.P. DOIPHODE, ADVOCATE	REQUEST FOR LINK UP OF TWO APPEALS	AR/E xcise		
568	11/0 /20 20	2/20 20	DIARY NO. 50044-2020 DT. 4.2.2020	AMAN RAI, ADVOCATE	REQUEST FOR ADJOUR NMENT	AR/C us		
569	11/0 /20 20	2/20 20	F. NO. 05/CESTAT/HYD/OE/17- 24 DT. 6.2.2020	V. P. PANDEY, AR, HYDERABAD	FORWAR DING OF GEM FOR PROCUR EMENT OF LFD	Comp uter Cell		
570	11/0 /20	2/20	F. NO. 7(STAT)CESTAT/CAL/06/	DR, KOLKATA	PENDEN CY	AR/C us		

20	20	497 DT. 5.2.2020		STATEMENT				
571	11/0 /20 20	F. NO. 32/CESTAT/KOL/BIOMETRIC ATTENDANCE/2018/499 DT. 6.2.2020	T.K. SARKAR, DR	BIOMETRIC ATTENDANCE FOR S. S.K. VERMA, AR	Administration Section			
572	11/0 /20 20	F. NO. 32/CESTAT/KOL/BIOMETRIC ATTENDANCE/2018/500 DT. 6.2.2020	T.K. SARKAR, DR	BIOMETRIC REPORT	Administration Section			
573	11/0 /20 20	DY NO. 50044-2020 DT. 4.2.2020	ANIL KUMAR MISHRA, ADVOCATE	REQUEST FOR ADJOURNMENT	AR/C us			
574	11/0 /20 20	D. NO. 19277/2017/SEC- XV DT. 30.1.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 27.1.2020	AR/C us			
575	11/0 /20 20	F. NO. 11/2/2019- IFU(B&A)/EC DT. 4.2.2020	UMESH KR. AGARWAL, US TO GOI	ALLOCATION OF FUND FOR COMPUTER ADVANCE	Administration Section			
576	11/0 /20 20	F. NO. CESTAT/NSK/MUMBAI/2 018 DT. 5.2.2020	T. VISHWA PRAKASH, DR, MUMBAI	STATUS OF CASE	Administration Section			
577	11/0 /20 20	NIL DT. 3.2.2020	K.S. SASI, PA TO SH. P. ANJANI KUMAR M(T)	JOINING REPORT OF SH. P. ANJANI KUMAR, M(T)	Administration Section			
578	11/0	NIL DT. 3.2.2020	K.S. SASI, PA TO	REQUEST	Admi			

/20 20	2/20 20		SH. P. ANJANI KUMAR M(T)	FOR EL FOR SH. P. ANJANI KUMAR, M(T)	nistrat ion Sectio n			
579 /20 20	11/0 2/20 20	NIL DT. 4.2.2020	T. VISHWA PRAKASH, DR, MUMBAI	SUBMISS ION OF PENDEN CY STATEM ENT	AR/C us			
580 /20 20	11/0 2/20 20	F. NO. CESTAT/MUM/ADMN/IM MOVABLE PROPERTY DT. 3.2.2019	T. VISHWA PRAKASH, DR, MUMBAI	STATEM ENT OF IMMOVA BLE PROPERT Y	Admi nistrat ion Sectio n			
581 /20 20	11/0 2/20 20	1012 DT. 5.2.2020	SUPERINTENDEN T JUDICIAL, ASSISTANT REGISTRAR, HIGH COURT OF P&H	COPY OF ORDER DT. 20.1.2020	AR/C us			
582 /20 20	11/0 2/20 20	1013 DT. 5.2.2020	SUPERINTENDEN T JUDICIAL, ASSISTANT REGISTRAR, HIGH COURT OF P&H	COPY OF ORDER DT. 20.1.2020	AR/C us			
583 /20 20	11/0 2/20 20	1172 DT. 5.2.2020	SUPERINTENDEN T JUDICIAL, ASSISTANT REGISTRAR, HIGH COURT OF P&H	COPY OF ORDER DT. 10.1.2020	AR/E xcise			
584 /20 20	11/0 2/20 20	1000 DT. 6.2.2020	SUPERINTENDEN T WRIT, ASSISTANT REGISTRAR, HIGH COURT OF P&H	CWP NO. 2010 OF 2020	AR/E xcise			
585 /20	11/0 2/20	5936 DT. 31.1.2020	SUPERINTENDEN T JUDICIAL,	COPY OF ORDER	AR/E xcise			

20	20		ASSISTANT REGISTRAR, HIGH COURT OF P&H	DT. 20.12.2019				
586	11/0 /20 20	CEA/57/2019 DT. 1.2.2020	ADMINISTRATIVE OFFICER, REGISTRAR, HIGH COURT OF MP	COPY OF ORDER DT. 20.1.2020	AR/Excise			
587	11/0 /20 20	F. NO. 16(10/ACCO&GH/CESTAT/ALLD/2015-PART-II DT. 7/2/2020	MUKESH GUPTA, AR, ALLAHABAD	PAYMENT OF ELECTRICITY BILL	Administration Section			
588	11/0 /20 20	F. NO. 17(1)/MS/CESTAT/ALD/2018-19 DT. 3.2.2020	MUKESH GUPTA, AR, ALLAHABAD	PENDING SINGLE MEMBER BENCH CASES	AR/SM			
589	11/0 /20 20	F. NO. 38(1)/ACR CORR/CESTAT/ALLD-2016 DT. 4.2.2020	MUKESH GUPTA, AR, ALLAHABAD	FORWARDING APAR	Administration Section			
590	11/0 /20 20	F. NO. C 18017/1/2020-AD.1C (CESTAT) DT. 5.2.2020	S. BHOWMIK, US TO GOI	OA NO. 724 OF 2019	Administration Section			
591	11/0 /20 20	F. NO. 01/CESTAT/BANG/JUDL DT. 10.2.2020	ROHIT KUMAR SHUKLA, AR, BANGALORE	PENDENCY STATEMENT	PA			
592	11/0 /20 20	NIL	SH. C.L.MAHAR, M (T)	permission for issuance of order in st/52675/2015	PA			
593	12/0 /20 20	NIL DT. 12.2.2020	BHANU MEHTA, STENO - II	CORRECTION IN THE UPLOAD	PA			

				ED FILE				
594	12/0 /20 20	2/20 20	NIL DT. 11.2.2020	C.L. MAHAR, MEMBER (TECHNICAL)	PERMISSI ON FOR PRONOU NCEMEN T OF ORDERS	PA		
595	12/0 /20 20	2/20 20	NIL	JOHNSON CHACKO, UDC	application for 9 days hpl	Admi nistrat ion Sectio n		
596	12/0 /20 20	2/20 20	NIL	JOHNSON CHACKO, UDC	application for 1 day hpl on 10.2.2020	Admi nistrat ion Sectio n		
597	13/0 /20 20	2/20 20	F. NO. 01/CESTAT/BANG/JUDL DT. 10.2.2020	ROHIT KUMAR SHUKLA, AR, BANGALORE	PENDEN CY STATEM ENT	PA		
598	13/0 /20 20	2/20 20	F. NO. III(20)ARC/MCO/128/2019/ 15297 DT. 7.2.2020	B.C. AGRAWAL, AR, CCE RAIPUR	SERVICE OF NOTICE OF HEARING	AR/E xcise		
599	13/0 /20 20	2/20 20	NIL	PRAVEEN AGARWAL, ADVOCATE	WITHDR AWAL OF APPEAL UNDER SCHEME	AR/C us		
600	13/0 /20 20	2/20 20	NIL DT. 12.2.2020	DEV ANAND, SCD	COMPEN SATORY LEAVE	Admi nistrat ion Sectio n		
601	13/0 /20 20	2/20 20	NIL DT. 12.2.2020	DEV ANAND, SCD	CL FOR 4 DAYS	Admi nistrat ion Sectio n		
602	13/0 /20	2/20	CESTAT/AHD/ADMN/02/2 007/480 DT. 12.2.2020	S.K. TIWARI, AR, AHMEDABAD	FORWAR DING OF	Accou nt		

20	20			TA APPLICATION OF SH. RAJUM(T)	Section			
603/2020	13/02/2020	CESTAT/AHD/ADMN/02/2007/479 DT. 12.2.2020	S.K. TIWARI, AR, AHMEDABAD	FORWARDING OF TA APPLICATION OF SH. RAJUM(T)	Account Section			
604/2020	13/02/2020	NIL DT. 12.2.2020	GAJENDRA SINGH, HEAD CLERK ALLAHABAD	REQUEST FOR TOUR	Administration Section			
605/2020	13/02/2020	NIL DT. 12.2.2020	SACHIN CHOUDHARY, LDC	CL FOR 1 DAY	Administration Section			
606/2020	13/02/2020	NIL DT. 11.2.2020	MUKESH GUPTA, AR, ALLAHABAD	1 DAY CL	Administration Section			
607/2020	13/02/2020	NIL DT. 12.2.2020	RANJU MADHRA, SPS	TWO DAYS EL	Administration Section			
608/2020	13/02/2020	NIL DT. 12.2.2020	RANJU MADHRA, SPS	EL FOR 3 DAYS	Administration Section			
609/2020	13/02/2020	NIL DT. 11.2.2020	SEEMA SADANA, SPS	1 DAY EL	Administration Section			
610	13/0	NIL DT. 10.2.2020	ANITHA	CL FOR 1	Admi			

/20 20	2/20 20		JAYAKUMAR, SPS	DAY	nistrat ion Sectio n			
611 /20 20	13/0 2/20 20	CESTAT/AHD/ADMN/02/2 007/478 DT. 11.2.2020	S.K. TIWARI, AR	FORWAR DING OF TA APPLICA TION OF SH. RAMESH NAIR M(T)	Accou nt Sectio n			
612 /20 20	13/0 2/20 20	NIL DT. 11.2.2020	JYOTI, UDC	EL FOR 3 DAYS	Admi nistrat ion Sectio n			
613 /20 20	13/0 2/20 20	NIL	JYOTI, UDC	EL FOR 1 DAY	Admi nistrat ion Sectio n			
614 /20 20	13/0 2/20 20	AIP/TRG/IE/01&02/39/19- 20 DT. 1.2.2020	DR. SREENIVASULU, HEAD AIP	TRAININ G PROGRA M ON CLOUD COMPUTI NG AT CHENNAI	Admi nistrat ion Sectio n			
615 /20 20	13/0 2/20 20	F. NO. 06/CESTAT/STATEMENT/ 2011-CR DT 10.2.2020	U.S. VERMA, AR	BENCH WISE STATEM ENT	PA			
616 /20 20	13/0 2/20 20	NIL DT. 6.2.2020	SHENAJ BANO, STENO MUMBAI	CORREC TION IN THE UPLOAD ED FILE	PA			
617 /20 20	13/0 2/20 20	F. NO. ST/SUNIL/APPEAL/LEGA CY/4/2019 DT. 3.2.2020	VINOD KUMAR, POA HOLDER, KUMAR AND ASSOCIATES	NON ISSUANC E OF SVDLRS	AR/C us			

				FORM				
618 /20 20	13/0 2/20 20	F. NO. III(20)RC/CESTAT/JBP/47 5/2018-19 DT. 7.2.2020	DINESH P PANGARKAR, COMMISSIONER	FILING OF MISC. APPLICA TION	AR/S M			
619 /20 20	13/0 2/20 20	F. NO. CESTAT/WZB/MUM/STA T/2020 DT. 3.2.2020	SANJAY PRASAD, STENO III	DISPOSA L STATEM ENT OF DR. S.K. PATIM (J)	Comp uter Cell			
620 /20 20	13/0 2/20 20	NIL	AJAY SHARMA, M(J)	MONTHL Y DISPOSA L STATEM ENT	Comp uter Cell			
621 /20 20	13/0 2/20 20	REF. NO. CESTAT/MUM/SKM/2020 DT. 3.2.2020	S.K. MOHANTY, M (J)	CL FOR 1 DAY	Admi nistrat ion Sectio n			
622 /20 20	13/0 2/20 20	NIL DT. 3.2.2020	ANIL G. SHAKKARWAR, MEMBER (T)	CL FOR 2 DAYS	Admi nistrat ion Sectio n			
623 /20 20	13/0 2/20 20	NIL DT. 3.2.2020	ANIL G. SHAKKARWAR, MEMBER (T)	DISPOSA L STATEM ENT	Comp uter Cell			
624 /20 20	13/0 2/20 20	NIL	S.K. MOHANTY, M (J)	DISPOSA L STATEM ENT	Comp uter Cell			
625 /20 20	13/0 2/20 20	NIL	ARCHANA WADHWA, MEMBER (J)	DISPOSA L STATEM ENT	Comp uter Cell			
626 /20 20	13/0 2/20 20	SKM/MUM/2020	S.K. MOHANTY, M (J)	JOINING REPORT	Admi nistrat ion			

					Section			
627 /20 20	13/0 2/20 20	SKM/MUM/2020	S.K. MOHANTY, M (J)	APPLICA TION FOR 7 DAYS COMMUT ED LEAVE ON MEDICAL GROUND	Admi nistrat ion Sectio n			
628 /20 20	13/0 2/20 20	01/CESTAT/BANG/JUDL	ROHIT KUMAR SHUKLA, AR, BANGALORE	PENDEN CY STATEM ENT AS ON 10.2.2020 CESTAT, BANGAL ORE	PA			
629 /20 20	13/0 2/20 20	NIL	DR. D.M.MISHRA, M(J)	EXTENSI ON OF PERIOD TO PRONOU NCE RESERVE D ORDERS IN E/87392/2 016 AND OTHERS	PA			
630 /20 20	13/0 2/20 20	NIL DT. 8.2.2020	FOR R.ESS IRON & STEEL P LTD.	REG. DUTY BOUND TO COURT ORDER	PA			
631 /20 20	13/0 2/20 20	NIL	SUNIL KUMAR DAS, MTS	REG. NIGHT DUTY	Admi nistrat ion Sectio n			

632	13/0 /20 20	NIL DT. 13.2.2020	DR. S.K. PATI, MEMBER (J)	TWO DAYS CL	Admi nistrat ion Sectio n			
633	13/0 /20 20	NIL	DR. D.M.MISRA, MEMBER (J)	DISPOSA L STATEM ENT	Comp uter Cell			
634	13/0 /20 20	NIL	P. ANJANI KUMAR, MEMBER (T)	DISPOSA L STATEM ENT	Comp uter Cell			
635	13/0 /20 20	NIL DT. 10.2.2020	AKSHAY BHARDWAJ, ADVOCATE FOR TRIANGLE EDUCATION SERVICE	WRITTEN SUBMISS ION	AR/C us			
636	13/0 /20 20	V(85)11B/REF/134/HERBI SIDE/2019/38 DT. 10.2.2020	SHUBH AGARWAL, DY COMMISSIONER, CGST JAIPUR	COMPLIA NCE REPORT VIDE INTERIM ORDER DT. 14.1.2020	AR/S M			
637	13/0 /20 20	DEL/P/609608836/2020 DT. 17.12.2019	AIR INDIA LTD.	INVOICE		CT SECTI ON		
638	13/0 /20 20	DEL/P/6096908837/2020 DT. 17.12.2019	AIR INDIA LTD.	INVOICE		CT SECTI ON		
639	13/0 /20 20	DEL/P/6096990932/2020 DT. 17.12.12.2019	AIR INDIA LTD.	INVOICE		CT SECTI ON		
640	13/0 /20 20	DEL/P/6096990936/2020 DT. 16.12.2019	AIR INDIA LTD.	INVOICE		CT SECTI ON		
641	13/0 /20 20	DEL/P/6096990963/2020 DT. 16.12.2019	AIR INDIA LTD.	INVOICE		CT SECTI ON		
642	13/0	DEL/P/6096990964/2020	AIR INDIA LTD.	INVOICE		CT		

/20 20	2/20 20	DT. 16.12.2019				SECTI ON		
643 /20 20	13/0 2/20 20	DEL/P/6096908816/2020 DT. 16.12.2019	AIR INDIA LTD.	INVOICE		CT SECTI ON		
644 /20 20	13/0 2/20 20	DFD/14/GOI/SJBO/1467 DT. 4.2.2020	RITESH SHAH, ASSISTANT MANAGER, AIR INDIA LTD.	SETTLEM ENT OF INVOCIE S		CT SECTI ON		
645 /20 20	14/0 2/20 20	NIL DT. 13.2.2020	KISHORI LAL, MTS	EL FOR 2 DAYS	Admi nistrat ion Sectio n			
646 /20 20	14/0 2/20 20	CESTAT/AHM/MT/JAN.20 20/467 DT. 3.2.2020	SH. RAJU, M(T)	DISPOSA L STATEM ENT	Comp uter Cell			
647 /20 20	14/0 2/20 20	CESTAT/AHD/DISPOSAL STATEMENT/JANUARY/ 2020/466 DT. 3.2.2020	SH. RAMESH NAIR, M(J)	DISPOSA L STATEM ENT	Comp uter Cell			
648 /20 20	17/0 2/20 20	NIL DT. 14.2.2020	EMAIL FROM SSC CHANDIGARH	VACANC Y COLLECT ION FOR MTS	Admi nistrat ion Sectio n			
649 /20 20	17/0 2/20 20	F. NO. 01/CESTAT/HYD/ESTT/17 /27 DT. 14.2.2020	V.P. PANDEY, AR, HYDERABAD	RENEWA L OF LEASE DEED W.E.F. 3.11.2017	Admi nistrat ion Sectio n			
650 /20 20	17/0 2/20 20	NIL DT. 14.2.2020	SACHIN CHOUDHARY, LDC	STATION LEAVE PERMISSI ON	Admi nistrat ion Sectio n			
651 /20 20	17/0 2/20 20	NIL DT. 14.2.2020	SHRADHA MISHRA, STENO III	NON PUNCHIN G OF ATTEND ANCE	Admi nistrat ion Sectio n			

652	17/0 /20 20	CESTAT/AHD/ESTT/09/16 DT. 14.2.2020	MOHINDER SINGH, DR, AHMEDABAD	REQUIRE MENT OF HARDWA RE	Comp uter Cell			
653	17/0 /20 20	RAE&R SUIT NO. 2030/2086/2008 DT. 13.2.2020	T. VISHWA PRAKASH, DR, MUMBAI	ADJOUR NMENT OF MATTER	Admi nistrat ion Sectio n			
654	17/0 /20 20	NIL DT. 14.2.2020	P.V. SUBBA RAO, MEMBER (T)	TA ADVANC E	Accou nt Sectio n			
655	17/0 /20 20	NIL DT. 14.2.2020	SHRADHA MISHRA, STENO III	PERMISSI ON FOR STATION LEAVE	Admi nistrat ion Sectio n			
656	17/0 /20 20	F. NO. 3/CEGAT/MAS/99 DT. 14.2.2020	MANAS KUMAR SINHA, AR, CHENNAI	NOMINA TION OF DDO-REG	Admi nistrat ion Sectio n			
657	17/0 /20 20	NIL DT. 14.2.2020	MANAS KUMAR SINHA, AR, CHENNAI	CERTIFIC ATE OF TRANSFE R OF CHARGE	Admi nistrat ion Sectio n			
658	17/0 /20 20	NIL DT. 14.2.2020	RAMESH NAIR, MEMBER (J)	PERMISSI ON TO LEAVE STATION	Admi nistrat ion Sectio n			
659	17/0 /20 20	NIL DT. 14.2.2020	ARCHANA, STENO II	HALF DAY CL	Admi nistrat ion Sectio n			
660	17/0 /20 20	F. NO. 01/CESTAT/BANG/RKS DT. 10.2.2020	ROHIT KUMAR SHUKLA, AR, BANGALORE	LEAVE APPLICA TION AND JOINING	Admi nistrat ion Sectio n			

				REPORT				
661	17/0 /20 20	F. NO. 40/CESTAT/HYD/MED/16- 11/26 DT. 12.2.2020	AR, HYDERABAD	MEDICAL BILL OF SH. V.P. PANDEY	Admi nistrat ion Sectio n			
662	17/0 /20 20	F.NO. 38(1)/ACRCORRS/CESTA T/ALLD/2016 DT. 7.2.2020	MUKESH GUPTA, AR, ALLAHABAD	FORWAR DING OF APAR	Admi nistrat ion Sectio n			
663	17/0 /20 20	NIL DT. 17.2.2020	G.K. MEENA, HEAD CLERK	EL FOR 2 DAYS	Admi nistrat ion Sectio n			
664	17/0 /20 20	NIL DT. 17.2.2020	KAMLA, MTS	CL FOR 1 DAY	Admi nistrat ion Sectio n			
665	17/0 /20 20	NIL DT. 14.20.2020	SUNDAR SINGH, MTS	NON PUCNHIN G	Admi nistrat ion Sectio n			
666	17/0 /20 20	CESTAT/MUM/ACCOUN TS DT. 17.2.2020	T. VISHWA PRAKASH, DR MUMBAI	REQUIRE MENT OF ADDITIO NAL FUND	Admi nistrat ion Sectio n			
667	17/0 /20 20	NIL DT. 17.2.2020	JYOTI, UDC	CL FOR HALF DAY	Admi nistrat ion Sectio n			
668	17/0 /20 20	NIL	ANIL CHOUDHARY, MEMBER (J)	FOR FOR GIVING PRIOR INTIMATI ON FOR IMMOVA BLE	Admi nistrat ion Sectio n			

				PROPERTY				
669	17/0 /20 20	GN/2019/131 DT. 14.2.2020	GAUTAM NARAYAN, ADVOCATE	MEMO OF FEES	Admi nistrat ion Sectio n			
670	17/0 /20 20	CESTAT/AHD/ADMN/02/2 007/478 DT. 11.2.2020	S.K. TIWARI, AR, AHMEDABAD	FORWAR DING OF TA APPLICA TION OF SH. RAMESH NAIR M(J)	Accou nt Sectio n			
671	17/0 /20 20	D. NO. 36736/2018/SEC DT. 6.2.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 27.1.2020	AR/C us			
672	17/0 /20 20	NO. 1882 DT. 10.2.2020	SUPERINTENDEN T JUDICIAL, ASSISTANT REGISTRAR, HIGH COURT OF P&H	COPY OF ORDER DT. 14.1.2020	AR/E xcise			
673	17/0 /20 20	CEA/78/2018 DT. 11.2.2020	ADMINISTRATIV E OFFICER, FOR REGISTRAR, HIGH COURT OF MADHYA PRADESH	COPY OF ORDER DT. 9.1.2020	AR/E xcise			
674	17/0 /20 20	CESTAT/AHD/ADMN/02/2 007/480 DT. 12.2.2020	S.K. TIWARI, AR, AHMEDABAD	FORWAR DING OF TA APPLICA TION OF SH. RAJU M(T)	Accou nt Sectio n			
675	17/0 /20 20	CESTAT/287 DT. 12.2.2020	ALOK KUMAR KOTHARI, ADVOCATE	REQUEST FOR ADJOUR NMENT	AR/C us			

676	17/0 /20 20	CESTAT/285 DT. 12.2.2020	ALOK KUMAR KOTHARI, ADVOCATE	REQUEST FOR ADJOUR NMENT	AR/E xcise			
677	17/0 /20 20	CESTAT/286 DT. 12.2.2020	ALOK KUMAR KOTHARI, ADVOCATE	REQUEST FOR ADJOUR NMENT	AR/C us			
678	17/0 /20 20	NIL DT. 10.2.2020	AKSHAY BHARDWAJ, ADVOCATE FOR HARIT POLYTECH	WRITTEN SUBMISS ION	AR/E xcise			
679	18/0 /20 20	01/CESTAT/BANG/USV	AR, CESTAT	joining report submitted by Sh. Uma Shankar Verma, AR	Admi nstrat ion Sectio n			
680	18/0 /20 20	A-20(2)/PERS. FILE/RKP- ST. GR. III/CESTAT/CHE/2015	ASSISTANT REGISTRAR, CESTAT CHENNAI	representat ion submitted by Sh. V. Kumar, SCD requesting for absorption in the post of LDC	Admi nstrat ion Sectio n			
681	18/0 /20 20	FILE NO. 390/MISC./3/2019-JC	CBIC (JUDICIAL CELL)	miscellane ous petition for amendmen t of original application filed by Sh. Suvendu Kumar Pati,	Admi nstrat ion Sectio n			

				Member(judicial)				
682/2020	18/02/2020	FILE NO. 38(1)/PENSION/RETIREMENT/MMD-TECH. MEMBER/CESTAT 2019	AR,CESTAT CHENNAI	forwarding the service book of Sh. Madhu Mohan Damodhar, Retd. Member(Technical)	Administration Section			
683/2020	18/02/2020	NIL	CESTAT HYDERABAD	monthly disposal statement of appeals December, 2019 in r/o Sh. P.V Subba Rao, Member(Technical)	Computer Cell			
684/2020	18/02/2020	601/CESTAT/MAS/98/VOL II	AR, CESTAT CHENNAI	Directory		CT		
685/2020	18/02/2020	FILE NO. III(20)ARC/CESTAT/MCO/42/2019-20 22890	OFFICE OF THE COMMISSIONER, CGST & CENTRAL EXCISE INDORE (M.P)	Reply in Appeal No. E/52965/2019-Ex(SM) file by M/s M P Audyogik Kendra Vikas Nigam Indore Ltd.	AR/Excise			
686/2020	18/02/2020	D.NO. 34414/2018/SEC-XVII-A	THE REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 10752 of 2018		Assistant Registrar (Judicial)		

687 /20 20	18/0 2/20 20	D. NO. 33261/2018/SEC- XVII-A	THE REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No(s) 10739- 10740 of 2018		ASST REGIS TRAR (Judici al)		
688 /20 20	18/0 2/20 20	D.NO. 34415/2018/SEC- XVII-A	THE REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No(s) 10711- 10714 of 2018		ASST REGIS TRAR (Judici al)		
689 /20 20	18/0 2/20 20	D.NO. 37609/2018/SEC- XVII-A	THE REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No(s) 11144- 11148 of 2018		ASST REGIS TRAR (Judici al)		
690 /20 20	18/0 2/20 20	D. NO 33472/2018/SEC- ZXVII-A	THE REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No (s) 10743- 10747 of 2018		ASST REGIS TRAR (Judici al)		
691 /20 20	18/0 2/20 20	NIL	SH. ANKUR KHARE, ADVOCATE, COUNSEL FOR THE APPELLANT	Appeal No. - ST/53294/ 2018 Mukesh Kumar, Jaiswal Maharajpu r, Mandla M.P Vs. Commissio ner , Central Good , Service tax, Customs & Central Excise , Bhopal		ASST REGIS TRAR (Judici al)		
692	18/0	NIL	J.P.ASSOCIATES,	withdrawal	AR/E			

/20 20	2/20 20		GWALIOR	of appeal No. E/51561 of 2018	xcise			
693 /20 20	18/0 2/20 20	PROCESS ID 20285/2020	HIGH COURT OF MADHYA PRADESH, JABALPUR	Central Excise Appeal No. 80/2018 in the matter of Maihar Cement Satna Sarla Nagar Maihar Distt satna		ASST REGIS TRAR (Judici al)		
694 /20 20	18/0 2/20 20	A.NO.E/2442/2007	ASSISTANT REGISTRAR,CES TAT ALLAHABAD	transfer of original record in relation to A. No. E/2442/20 07		ASST REGIS TRAR (Judici al)		
695 /20 20	18/0 2/20 20	FILE NO. 43/CESTAT/KOL/97 VOL- II/510	DEPUTY REGISTRAR, CESTAT, KOLKATA	Transfer of Case D/77415 of 2019 in the matter of M/s Bhushan Power & Steel Ltd. Vs. CC(Adjudi cation, DRI, New Delhi	PA to Regist rar			
696 /20 20	19/0 2/20 20	ORIGINAL APPLICATION NO. 180/00944/2017 DT. 11.2.2020	CAT, ERNAKULAM	COPY OF ORDER DT. 11.2.2020	Admi nistrat ion Sectio n			
697 /20	19/0 2/20	NIL	C.L. MAHAR, MEMBER	MONTHL Y	Comp uter			

20	20		(TECHNICAL)	DISPOSAL	Cell			
698	19/0 /20 20	NIL DT. 13.2.2020	DR. S.K. PATI, MEMBER (J)	CL FOR 2 DAYS	Admin stration Section			
699	19/0 /20 20	NIL DT. 19.2.2020	ASHOK JINDAL, MEMBER (J)	RELISTIN G OF APPEAL	PA			
700	19/0 /20 20	CESTAT/WZB/PAK/2020 DT. 11.2.2020	P. ANJANI KUMAR, MEMBER (T)	PERMISSI ON FOR PRONOU NCEMEN T OF ORDERS	PA			
701	19/0 /20 20	NIL DT. 14.2.2020	P. DINESHA, MEMBER (J)	RH FOR 1 DAY	Admin stration Section			
702	19/0 /20 20	CASE NO. ST/51362/2019 DT. 18.2.2020	MOHIT GOHLYAN, ADVOCATE	ISSUANC E OF DISCHAR GE CERTIFIC ATE UNDER SCHEME	AR/C us			
703	19/0 /20 20	D. NO. 3393/2018/SEC DT. 6.2.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 27.1.2020	AR/C us			
704	19/0 /20 20	CEA/23/2019 DT. 7.2.2020	ADMINISTRATIV E OFFICER, FOR REGISTRAR, HIGH COURT OF MADHYA PRADESH	COPY OF ORDER DT. 7.2.2020	AR/E xcise			
705	19/0 /20 20	CASE NO. ST/52694/2018 DT. 18.2.2020	MOHIT GOHLYAN, ADVOCATE	ISSUANC E OF DISCHAR GE	AR/C us			

				CERTIFICATE UNDER SCHEME				
706	19/0 /20 20	2/20 20	F. NO. A- 20(5)/PERS.FILE/ND- MTS/2018 DT. 13.2.2020	MANAS KUMAR SINHA, AR, CHENNAI	FORWARDING OF SERVICE BOOK	Administration Section		
707	19/0 /20 20	2/20 20	F. NO. A- 20(4)/PERS.FILE/BSL- HC/2016 DT. 13.2.2020	MANAS KUMAR SINHA, AR, CHENNAI	DOCUMENTS FOR INCLUSION OF HIGHER EDUCATION FOR SMT. B.S. LAKSHMI, HC	Administration Section		
708	19/0 /20 20	2/20 20	F. NO. 30(30)/DR- LDC/CESTAT/ADMN- 2014 DT. 3.2.2020	OM PRAKASH MEENA	OFFER OF APPOINTMENT AS LDC	Administration Section		
709	19/0 /20 20	2/20 20	F. NO. 01/CESTAT/HYD/ESST/17 /27 DT. 14.2.2020	V.P. PANDEY, AR, HYDERABAD	RENEWAL OF LEASE DEED W.E.F. 3.11.2017	Administration Section		
710	19/0 /20 20	2/20 20	F. NO. A32013/6/2016- AD.1C(CESTAT) DT. 11.2.2020	S. BHOWMIK, US TO GOI	APPOINTMENT OF AR IN CESTAT ON DIRECT RECRUITMENT	Administration Section		
711	19/0 /20 20	2/20 20	NIL DT. 18.2.2020	S.K. VERMA, AR, KOLKATA	SEEKING OFFICIAL TOUR TO CHANDI GARH	Administration Section		
712	19/0		F. NO. D-	MANAS KUMAR	COPY OF	Accou		

/20 20	2/20 20	1/CESTAT/ACCN/2007 DT. 11.2.2020	SINHA, AR, CHENNAI	RECEIPT OF UPGRAD ED TICKET	nt Sectio n			
713 /20 20	19/0 2/20 20	CESTAT/AHD/ESTT/09/16 /481 DT. 14.2.2020	MOHINDER SINGH, DR, AHMEDABAD	REQUIRE MENT OF HARDWA RE UNDER IT	Comp uter Cell			
714 /20 20	19/0 2/20 20	F. NO. 32/A/C./CESTAT/KOL/98 DT. 10.2.2020	T.K. SARKAR, DR. KOLKATA	FORWAR DING OF BILL FOR FINAL PAYMEN T	Accou nt Sectio n			
715 /20 20	19/0 2/20 20	RTI/P-195/8318/14/R22861 DT. 16.2.2020	R.K. JAIN	RTI APPLICA TION NO. RTI/8318/ 14 DT. 15.5.2014	CPIO			
716 /20 20	20/0 2/20 20	NIL DT. 19.2.2020	DR, CESTAT MUMBAI	CONSTIT UTION OF BENCH	PA			
717 /20 20	20/0 2/20 20	F. NO. 29(78)CESTAT/ADMIN/06 DT. 18.2.2020	MUKESH GUPTA, AR	RE- CONSTIT UTION OF LOCAL PURCHA SE COMMIT TEE	PA			
718 /20 20	20/0 2/20 20	F. NO. C/51705/19-CU(DB) DT. 19.2.2020	SUNIL KUMAR, ASSIT. COMM, CESTAT	SUBMISS ION OF DOCUME NTS RECEIVE D FROM DRI	AR/C us			
719	20/0	F. NO. 3/CEGAT/MAS/99	MANAS KUMAR	NOMINA	Admi			

720	20/20	DT. 14.2.2020	SINHA, AR, CHENNAI	NOTIFICATION OF DDO-REG	Administration Section			
720	20/20	NIL DT. 19.2.2020	ASHOK JINDAL, MEMBER (J)	WITHDRAWAL OF LETTER DT. 20.12.2018	Administration Section			
721	20/20	NIL DT. 19.2.2020	SUSHMA RANI PAL, MTS	RELIEF FOR 1 DAY AND JOINING REPORT	Administration Section			
722	20/20	NIL DT. 19.2.2020	SANDEEP CHOPRA, UDC	RELIEF FOR 1 DAY AND JOINING REPORT	Administration Section			
723	20/20	PF/VB/CESTAT/MUM DT. 7.2.2020	T. VISHWA PRAKASH, DR, MUMBAI	UPDATE OF SERVICE BOOK	Administration Section			
724	20/20	NIL DT. 17.2.2020	VINOD YADAV, ADVOCATE	REMINDE R FOR WITHDR AWAL OF RESIGNA TION LETTER	Administration Section			
725	20/20	F. NO. 01/CESTAT/BANG/RKS DT. 14.2.2020	C. MANOJ KUMAR, TECHNICAL OFFICER, BANGALORE	RELIEVI NG ORDER OF SH. RK SHUKLA	Administration Section			
726	20/20	NIL	P. REX JERALD, PA TO MEMBER (J)	APARS OF STAFF WORKIN G IN CESTAT CHENNAI	Administration Section			

727	20/0 /20 20	NIL DT. 20.2.2020	PARESH M DAVE, SECRETARY, BAR ASSOCIATION, CESTAT AHMEDABAD	REQUEST FOR ALLOWI NG ABSENCE OF ADVOCA TES	PA			
728	20/0 /20 20	NIL DT. 12.2.2020	R.ESS IRON & STEEL PVT. LTD.	REQUEST FOR RECOMM ENDATIO N RECALL SCN DT. 6.5.2009	PA			
729	20/0 /20 20	F. NO. CESTAT/NSK/MUMBAI/2 018 DT. 19.2.2020	T. VISHWA PRAKASH, DR, MUMBAI	STATUS OF CASE	Admi nistrat ion Sectio n			
730	20/0 /20 20	F. NO. CESTAT/MUM/ADMN/SK P DT. 19.2.2020	T. VISHWA PRAKASH, DR, MUMBAI	CAT CASE NO. 724/2019	Admi nistrat ion Sectio n			
731	20/0 /20 20	NIL DT. 19.2.2020	RANJU MADHRA, SPS	JOINING REPORT	Admi nistrat ion Sectio n			
732	20/0 /20 20	NIL DT. 20.2.2020	ARCHANA, STENO II	EL FOR 5 DAYS	Admi nistrat ion Sectio n			
733	20/0 /20 20	F. NO. 2(4)/P.F/MKS/CESTAT/AL LD/2020 DT. 19.2.2020	MANAS KUMAR SINHA, AR, CHENNAI	FORWAR DING OF JOINING REPORT	Admi nistrat ion Sectio n			
734	20/0 /20 20	NIL DT. 18.2.2020	KOSHTI MEHUL, STENO ON CONTRACT	CORREC TION IN THE	PA			

				UPLOADED FILE				
735	20/0 /20 20	NIL DT. 18.2.2020	C.L. MAHAR, MEMBER (TECHNICAL)	PERMISSION FOR PRONOUNCEMENT OF ORDERS	PA			
736	20/0 /20 20	NIL DT. 18.2.2020	C.L. MAHAR, MEMBER (TECHNICAL)	PERMISSION FOR RELISTING	PA			
737	21/0 /20 20	F. NO. A-6(1)HC- SC/CESTAT/CHE/2017 DT. 18.2.2020	AR, CESTAT CHENNAI	PENDING REMAND MATTERS OF SUPREME & HIGH COURT-REG	AR/C us			
738	21/0 /20 20	NIL	ANJANI, HINDI TRANSLATOR	EL FOR 1 DAY AND JOINING REPORT	Admin stration Section			
739	21/0 /20 20	C. O. IV(16)LAW/HQ/205/GST- S/EMERSON PROCESS/2019 DT. 14.2.2020	ASSISTANT COMMISSIONER, CGST DELHI	WPC 6204/2019 BY EMERSON PROCESS IN DELHI HIGH COURT	AR/C us			
740	21/0 /20 20	NIL DT. 17.2.2020	MAHENDRA SETHI, DIRECTOR, SG INFRASTRUCTURE P LTD.	WITHDRAWAL OF APPEAL UNDER SCHEME	AR/C us			
741	21/0 /20 20	F. NO. 01/CESTAT/BANG/VC DT. 18.2.2020	UMA SHANKAR VERMA, AR	VERIFICATION GENUINENESS OF DEFREE	Admin stration Section			

				OF SH. V CHANDR ASHEKH AR, MTS				
742	21/0 /20 20	F. NO. 01/CESTAT/BANG/USV DT. 17.2.2020	UMA SHANKAR VERMA, AR	FORWAR DING OF JOINING REPORT	Admi nistrat ion Sectio n			
743	21/0 /20 20	F. NO. 65/PERSON/CESTAT/KOL /2018/512 DT. 17.2.2020	DY REGISTRAR, CESTAT KOLKATA	TA BILL ON RETIREM ENT OF SH. V PADMAN ABHAN	Admi nistrat ion Sectio n			
744	21/0 /20 20	F. NO. 67/PERS./CESTAT/KOL/20 18/513 DT. 17.2.2020	T.K. SARKAR, DR. KOLKATA	APPLICA TION BY SH. AKHILES H RAJAK, UDC	Admi nistrat ion Sectio n			
745	21/0 /20 20	NIL DT. 20.2.2020	C J MATHEW, MEMBER (T)	PERMISSI ON FOR PRONOU NCEMEN T OF ORDERS	PA			
746	21/0 /20 20	NIL	SANJAI, UDC	ADVANC E FOR PURCHA SE OF COMPUT ER	Accou nt Sectio n			
747	21/0 /20 20	NIL DT. 21.2.2020	RAKESH KUMAR VERMA, UDC	CL FOR 1 DAY	Admi nistrat ion Sectio n			
748	21/0 /20 20	NIL DT. 21.2.2020	DILIP SINGH PAL, UDC	CL FOR 3 DAYS	Admi nistrat ion Sectio n			

749	21/0 /20 20	NIL DT. 21.2.2020	KAMLA, MTS	CL FOR 1 DAY	Admi nistrat ion Sectio n			
750	21/0 /20 20	NIL DT. 20.2.2020	MANOJ SHARMA, UDC	CL AND RH FOR 1 DAY	Admi nistrat ion Sectio n			
751	21/0 /20 20	F. NO. 25(1)/FM/CESTAT/ALLD/ 2015 DT. 20.2.2020	MANAS KUMAR SINHA, AR, ALLAHABAD	PAYMEN T OF BNPL BILL	Admi nistrat ion Sectio n			
752	21/0 /20 20	NIL DT. 19.2.2020	MANOJ KUMAR, MTS	COMPEN SATORY LEAVE	Admi nistrat ion Sectio n			
753	21/0 /20 20	NIL	DEV ANAND, SCD	NON PUNCHIN G OF ATTEND ANCE - 8 NOS.	Admi nistrat ion Sectio n			
754	21/0 /20 20	NIL DT. 18.2.2020	P. DINESHA, MEMBER (J)	PRIOR INTIMATI ON FOR APPLYIN G FOR PASSPOR T	Admi nistrat ion Sectio n			
755	24/0 /20 20	CEA/81/2018 DT. 18.2.2020	ADMINISTRATIV E OFFICER, FOR REGISTRAR, HIGH COURT OF MADHYA PRADESH	COPY OF ORDER DT. 9.1.2020	AR/E xcise			
756	24/0 /20 20	NIL DT. 18.2.2020	ANITHA JAYAKUMAR, SPS	REQUEST FOR 10 DAYS LEAVE ENCASH	Admi nistrat ion Sectio n			

				MENT			
757	24/0 /20 20	NIL DT. 19.2.2020	ANITHA JAYAKUMAR, SPS	AVAILIN G ALL INDIA LTC	Admi nistrat ion Sectio n		
758	24/0 /20 20	NIL DT. 17.2.2020	ANITHA JAYAKUMAR, SPS	EL FOR 18 DAYS	Admi nistrat ion Sectio n		
759	24/0 /20 20	NIL	RACHNA GUPTA, MEMBER (J)	DISPOSA L STATEM ENT	Comp uter Cell		
760	24/0 /20 20	CESTAT/MUM/ACCOUN TS DT. 17.2.2020	T. VISHWA PRAKASH, DR, MUMBAI	FORWAR DING OF LEAVE APPLICA TION OF MS. HARSHIT A PANDEY, AR	Admi nistrat ion Sectio n		
761	24/0 /20 20	F. NO. 3/CEGAT/MAS/99 DT. 24.2.2020	SULEKHA BEEVI, M(J)	DDO OFFICER SH. KRIPA SHANKA R	Admi nistrat ion Sectio n		
762	24/0 /20 20	NIL DT. 24.2.2020	RAM KUMAR, MTS	EL FOR 5 DAYS	Admi nistrat ion Sectio n		
763	24/0 /20 20	NIL DT. 24.2.2020	SUKHBIR SINGH, MTS	EL FOR 4 DAYS	Admi nistrat ion Sectio n		
764	24/0 /20 20	NIL DT. 24.2.2020	RANJU MADHRA, SPS	CANCEL LATION	Admi nistrat		

20	20			OF EL	ion Sectio n			
765	24/0 /20 20	NIL DT. 17.1.2020	RAJESH SHARMA, ADVOCATE	EARLY HEARING REQUEST	AR/C us			
766	24/0 /20 20	NIL DT. 17.1.2020	RAJESH SHARMA, ADVOCATE	EARLY HEARING REQUEST	AR/C us			
767	25/0 /20 20	NIL DT. 21.2.2020	MUKESH GUPTA, AR	APAR OF OFFICIAL S	Admi nistrat ion Sectio n			
768	25/0 /20 20	NIL DT. 21.2.2020	ROHIT KUMAR	REFEREN CES IN ATTESTA TION FORM	Admi nistrat ion Sectio n			
769	25/0 /20 20	F. NO. A- 20(1)/PERS.FILE/AK- LDC/2016 DT. 24.2.2020	KRIPA SHANKER, AR,C HENNAI	RELIEVI NG ORDER OR SH. ASHOK KUMAR	Admi nistrat ion Sectio n			
770	25/0 /20 20	NIL	JOHNSON CHACKO, UDC	JOINING REPORT	Admi nistrat ion Sectio n			
771	25/0 /20 20	NIL	SHRADHA MISHRA, STENO III	JOINING REPORT	Admi nistrat ion Sectio n			
772	25/0 /20 20	F. NO. PF/CESTAT/MUM/ADMN/ SA/177 DT. 7.2.2019	T. VISHWA PRAKASH, DR, MUMBAI	INTIMATI ON UNDER RULE 18(3) OF CCS CONDUCT RULES	Admi nistrat ion Sectio n			

773	25/0 /20 20	F. NO. CESTAT/MUM/ADMN/SK P DT. 19.2.2020	T. VISHWA PRAKASH, DR, MUMBAI	CAT CASE NO. 724/2019- REG	Admi nistrat ion Sectio n			
774	25/0 /20 20	F. NO. 25(5)/CESTAT/COMPASS- APPTT/ADMN/09 DT. 14.2.2020	M. GOWTHAM, TAMIL NADU	ATTESTA TION FORM	Admi nistrat ion Sectio n			
775	25/0 /20 20	F. NO. 1/3/CESTAT/CHD- 2015-ADMN DT. 20.2.2020	HOO, CESTAT, CHANDIGARH	REQUEST OF SH. SATISH KUMAR BARGUJ AR FOR OFFICIAL TOUR TO CESTAT NEW DELHI	Admi nistrat ion Sectio n			
776	25/0 /20 20	NIL DT. 24.2.2020	J.K. GOLAY, SPS TO HONBLE PRESIDENT	LEAVE APPLICA TION AND JOINING REPORT	Admi nistrat ion Sectio n			
777	25/0 /20 20	NIL DT. 24.2.2020	K.K. SHARMA, MTS	GOVERN MENT ACCOMM ODATION -REG	Admi nistrat ion Sectio n			
778	25/0 /20 20	F. NO. 11/CESTAT/HYD/ADMN/1 5 DT. 24.2.2020	V.P. PANDEY, AR, HYDERABAD	REQUEST TO PROVIDE ONE UDC	Admi nistrat ion Sectio n			
779	25/0 /20 20	NIL DT. 24.2.2020	BAHADUR SINGH RAWAT, UDC	EL FOR 9 DAY AND STATION LEAVE	Admi nistrat ion Sectio n			
780	25/0 /20	NIL DT. 24.2.2020	ARVIND KUMAR, LDC	CL FOR 5 DAYS	Admi nistrat			

20	20				ion Sectio n			
781 /20 20	25/0 2/20 20	CEA/20/18 DT. 15.2.2020	ADMINISTRATIVE OFFICER, JUDICIAL, RAJASTHAN HIGH COURT	COPY OF ORDER DT. 14.2.2020	AR/C us			
782 /20 20	25/0 2/20 20	NIL	PRAVEEN AGARWAL, ADVOCATE	WITHDR AWAL OF APPEAL UNDER SCHEME	AR/C us			
783 /20 20	25/0 2/20 20	NIL DT. 26.2.2020	ANIL KUMAR, MTS	CL FOR 1 DAY	Admi nistrat ion Sectio n			
784 /20 20	25/0 2/20 20	NIL DT. 24.2.2020	MANAS KUMAR SINHA, AR, ALLAHABAD	REQUEST FOR TOUR	Admi nistrat ion Sectio n			
785 /20 20	25/0 2/20 20	F.NO. 1491)/CAR HIRING/CESTAT/ALD/20 15 DT. 24.2.2020	MANAS KUMAR SINHA, AR, ALLAHABAD	CONTRA CT FOR HIRING VEHICLE	Admi nistrat ion Sectio n			
786 /20 20	25/0 2/20 20	NIL DT. 25.2.2020	PREM SINGH, MTS	CL FOR 1 DAY	Admi nistrat ion Sectio n			
787 /20 20	25/0 2/20 20	NIL DT. 25.2.2020	SATPAL SINGH, MTS	EL FOR 3 DAYS	Admi nistrat ion Sectio n			
788 /20 20	25/0 2/20 20	NIL DT. 25.2.2020	KRISHNA KUMAR, LDC	CL FOR 1 DAY	Admi nistrat ion Sectio n			

789	25/0 /20 20	NIL DT. 24.2.2020	C.L. MAHAR, MEMBER (TECHNICAL)	PERMISSION FOR ISSUANCE OF ORDER - E/60289/2 016	PA			
790	25/0 /20 20	25.2.2020	C.L. MAHAR, MEMBER (TECHNICAL)	PERMISSION FOR ISSUANCE OF ORDER - E/295/200 9, ST/60572/ 2017	PA			
791	26/0 /20 20	F. NO. 1(20ARC/CESTAT/MCO/2 019-20/23026 DT. 14.2.2020	NEERAV KUMAR MALLICK, COMMISSIONER, CUSTOMS, INDORE	REPLY IN TERMS OF RULE 15(A) OF CESTAT PROCEDURE RULES	AR/C us			
792	26/0 /20 20	D. NO. 19940/2019/SEC- XVII-A DT. 13.2.2020	AR, SUPREME COURT OF INDIA	COPY OF ORDER DT. 3.2.2020	AR/C us			
793	26/0 /20 20	NIL DT. 25.2.2020	SEEMA SADANA, SPS	1 DAY EL	Admi nistrat ion Sectio n			
794	26/0 /20 20	NIL DT. 24.2.2020	NEHA SOMANI, PARTNER, AGARWAL SANJIV AND CO.	REQUEST FOR ADJOUR NMENT	AR/S M			
795	26/0 /20 20	NIL DT. 24.2.2020	NEHA SOMANI, PARTNER, AGARWAL SANJIV AND CO.	OPTING FOR SCHEME- REG	AR/C us			
796	26/0 /20 20	2(23)RSC- UDC/CESTAT/CHD-2016 DT. 25.2.2020	HOO, CESTAT, CHANDIGARH	REQUEST FOR CANCEL	Admi nistrat ion			

				LATION OF TRANSFER OF SH. RAVI SHEKHAR CHAUDHARY, UDC	Section			
797/2020	26/02/2020	NIL DT. 26.2.2020	MUKESH GUPTA, AR	HALF DAY CLON 26.2.2020	Administration Section			
798/2020	26/02/2020	NIL DT. 25.2.2020	DR. PRABHAT KUMAR, ADVOCATE	REQUEST FOR INSPECTION OF FILE IN APPEAL NO. C/2253/2012	AR/Cus			
799/2020	26/02/2020	33109/2010/SEC-XVII-A	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 9765 OF 2010	AR/Excise	SH. MUKESH GUPTA		
800/2020	26/02/2020	CESTAT/AHD/MISC/ORDER SEC/11/2010	MOHINDER SINGH, DR (J)	TO PROVIDE THE DETAILS/PROOF OF DISCHARGE CERTIFICATE ISSUED UNDER SVLDRS SCHEME 2019		SH. MUKESH GUPTA, AR		

801	26/0 /20 20	NIL	HARISH, LDC	CL ON 25.2.2020	Admi nistrat ion Sectio n			
802	26/0 /20 20	CESTAT/AHD/ADMN/MIS C/04/2014	MOHINDER SINGH, DR (J)	UPLOADI NG OF TELEPHO NE DIRECTO RY 2020 OF CESTAT, AHMEDA BAD ON WEBSITE		CT		
803	26/0 /20 20	NIL	AIR INDIA, NEW DELHI	SETTLEM ENT OF INVOICE S/CREDIT NOTE		CT		
804	26/0 /20 20	NIL	HOO/SPS, CESTAT, CHANDIGARH	COMPLAI NT AGAINST SH. RAJESH KR., LDC, CESTAT, CHANDI GARH	Admi nistrat ion Sectio n			
805	27/0 /20 20	NIL	SH. C.J.MATHEW, M (T)	PERMISSI ON FOR PRONOU NCEMEN T in st/85289/2 016 and others	PA			
806	27/0 /20 20	NIL	SH. P. ANJANI KUMAR, M (T)	PERMISSI ON FOR PRONOU NCEMEN T in c/786/2010	PA			

				and others				
807 /20 20	27/0 2/20 20	NIL	SH. P. K. CHOUDHARY, MEMBER (JUDICIAL)	PERMISSI ON FOR PRONOU NCEMEN T of c/75610,75 611/2018 and otehrs	PA			